

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2976
ANSWERED ON-26/03/2025

INTELLIGENT TRAFFIC MANAGEMENT SYSTEM

2976. SHRI RAJEEV SHUKLA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :-

- (a) the details and features of the intelligent traffic management system in various parts of the country;
- (b) the rollout of the said system, State-wise/UT-wise;
- (c) the benefits realised as a result of the same;
- (d) the challenges faced due to the said system; and
- (e) the proposed measures to be taken to improve the nature of urban traffic management?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Motor Vehicles (Amendment) Act, 2019 enacted in August, 2019 provides for installation of electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a State which has a population up to such limits as maybe prescribed by the Government. Accordingly, Government in Ministry of Road Transport & Highways published rules in August 2021 for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having population of more than one million in the country and cities under National Clean Air Programme (NCAP). For the purpose of this rule, “electronic enforcement device” means a speed camera, closed-circuit television camera, speed gun, body wearable camera, dashboard camera, Automatic Number Plate Recognition (ANPR), Weigh In Machine (WIM) and any such other technology specified by the respective State Government.

Advanced Traffic Management System (ATMS) is installed in high traffic density National Highways and National Expressways such as Delhi-Meerut Expressway, Trans-Haryana, Eastern Peripheral Expressway etc. by National Highways Authority of India (NHAI). Advanced Traffic Management System (ATMS) has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance.

Further, NHAI on 10.10.2023 has revised the standard ATMS document which gives the functional and technical specifications of ATMS solution and its sub-systems like Video Surveillance System, AI based Video Incident Detection and Enforcement System (VIDES), etc. The document also provides provisions like enabling API based e-challan by Enforcement Agencies through VIDES, integration with Rajmarg Yatra, NHAI One, providing live camera feeds to NHAI Offices and Enforcement agencies etc.

In new NH projects on high density and high speed corridors of NHAI, installation of ATMS is generally a part of the project. Further, ATMS is also implemented as standalone projects in already constructed important corridors.
